

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR 11 CONSOLIDATED
CORPORATE DEBTORS OF DARSHAN GROUP OPERATING IN REAL ESTATE
SECTOR AT JUHU- ANDHERI, MUMBAI

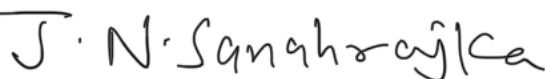
(Under Regulation 36A (1) read with Regulation 36A (4A) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

This Form G is being issued for **11 Corporate Debtors of Darshan Group** (as set out in Annexure – 1) undergoing Consolidated Corporate Insolvency Resolution Process in accordance with the provisions of Insolvency and Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (“**CIRP Regulations**”) and pursuant to Consolidation Order passed by the Hon’ble National Company Law Tribunal, Mumbai Bench dated **April 10, 2023 in CP No. 3106 of 2019**, in order to invite Expression of Interest for submission of Resolution Plan. The timelines as stated hereunder are based on model timelines prescribed under Regulation 40A of the CIRP Regulations and remain subject to modification by the CoC, and any extension/exclusion/clarification as may be received from relevant NCLT/Appellate Tribunal/Courts.

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP	Consolidated Corporate Debtors-Darshan Group (Undergoing Consolidated CIRP vide Hon’ble NCLT, Mumbai Bench order dated April 10, 2023): 1. Darshan Developers Private Limited; 2. Immediate Real Estate Private Limited; 3. Manpreet Developers Private Limited; 4. Wamika Real Estate Private Limited; 5. Prithvi Residency Private Limited; 6. Tenacity Real Estate Private Limited; 7. Ghardwar Real Estate Private Limited; 8. Fulgent Real Estate Private Limited; 9. Suvarat Real Estate Developers Private Limited; 10. Azinova Constructions Private Limited; 11. Vyomakara Real Estate Private Limited; (together referred as “Consolidated Corporate Debtors”) (Refer Annexure-I)
2.	Address of Registered Office	Refer Annexure – I
3.	URL of the website	https://incorprestructuring.com/consolidated_corporate-debtors_darshan_group.html
4.	Details of place where majority of fixed assets are located	Juhu Gully, Andheri (SRA Scheme)
5.	Installed capacity of main products/services	Not Applicable
6.	Quantity and value of main products/services sold in last financial year	Not Applicable
7.	Number of employees/workmen	NIL

8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of processes are available at	The details can be sought by emailing at cirp.darshandevolvers@gmail.com and/or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder
9.	Eligibility for resolution applicants under Section 25 (2)(h) of the Code is available at	The detailed invitation for expression of interest which shall include eligibility for resolution applicants u/s 25 (2)(h) of the Code can be sought by emailing at cirp.darshandevolvers@gmail.com and is available at https://incorprestructuring.com/consolidated-corporate-debtors-darshan-group.html
10.	Last date for receipt of expression of interest	December 18, 2023 The detailed invitation for expression of interest can be sought by emailing at cirp.darshandevolvers@gmail.com and is available at https://incorprestructuring.com/consolidated-corporate-debtors-darshan-group.html
11.	Date of issue of Provisional list Of Prospective Resolutions Applicants	December 21, 2023
12.	Last date for submission of objections to provisional lists	December 26, 2023
13.	Date of issue of final list of prospective resolution applicants	December 27, 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	December 28, 2023
15.	Last date for submission of resolution plans	January 27, 2024
16.	Process Email ID to submit EOI	cirp.darshandevolvers@gmail.com

Keeping in view the objectives of the Code viz. maximization of value of assets of the Company, the COC in its commercial wisdom has approved this fresh Expression of Interest to allow more prospective resolution applicants. However, considering the time bound nature of the CIRP, the last date for submission of Resolution plans is January 27, 2024.



Sd/-

CA Jayesh Natvarlal Sanghrajka

Resolution Professional of Consolidated Corporate Debtors – Darshan Group

(Undergoing Consolidated CIRP vide order dated April 10, 2023)

Registration Number: IBBI/IPA-001/IP-P00216/2017-2018/10416

AFA: AA1/10416/02/250924/106031 valid till 25.09.2024

E-mail Id registered with IBBI: Jayesh.sanghrajka@incorpadvisory.in

Process specific address for correspondence:

Incorp Restructuring Services LLP,

Registration Number: IBBI/IPE/0129

405-407, Hind Rajasthan Building, D. S. Phalke Road,
Dadar East, Mumbai 400014

Process specific email id for correspondence: cirp.darshandevlopers@gmail.com

Process Website: https://incorprestructuring.com/consolidated_corporate-debtors_darshan_group.html

Date: December 03, 2023

Place: Mumbai

J. N. Sanhrajika

ANNEXURE – I

Sr. No.	Name of Corporate Debtors	CIN	Registered Address
1.	Darshan Developers Private Limited	U45200MH2003PTC143256	4th Floor, HDIL Towers, Anant Kanekar Marg, Bandra (E), Mumbai 400051
2.	Immediate Real Estate Private Limited	U70102MH2015PTC265366	F/40, 1 st Floor, Raghuleela Mega Mall, Near Poisar Bus Depot, Kandivali West, Mumbai – 400067.
3.	Manpreet Developers Private Limited	U74999MH2015PTC270181	Shop No. FF19, HDIL Harmony Mall, Goregaon Link Road, Goregaon West, Mumbai – 400104.
4.	Wamika Real Estate Private Limited	U70109MH2011PTC216060	Office No. 612, B2B, Centre Cabin B, 6 th Floor, Behind Malad Industrial Estate, Kachpada, Malad West, Mumbai – 400604.
5.	Prithvi Residency Private Limited	U45400MH2010PTC207560	Office No. 612, B2B, Centre Cabin B, 6 th Floor, Behind Malad Industrial Estate, Kachpada, Malad West, Mumbai – 400604.
6.	Tenacity Real Estate Private Limited	U70102MH2015PTC267821	Shop No. FF19, HDIL Harmony Mall, Goregaon Link Road, Goregaon West, Mumbai – 400104.
7.	Ghardwar Real Estate Private Limited	U70109MH2015PTC265411	F/40, 1 st Floor, Raghuleela Mega Mall, Near Poisar Bus Depot, Kandivali West, Mumbai – 400067.
8.	Fulgent Real Estate Private Limited	U70102MH2015PTC267853	Shop No. FF19, HDIL Harmony Mall, Goregaon Link Road, Goregaon West, Mumbai – 400104.
9.	Suvarat Real Estate Developers Private Limited	U70100MH2015PTC265436	Office No. 14B/102, B wing, Building No. 14, Kher Nagar, Bandra East, Mumbai – 400051.
10.	Azinova Constructions Private Limited	U70102MH2016PTC272144	Shop No. FF19, HDIL Harmony Mall, Goregaon Link Road, Goregaon West, Mumbai – 400104.
11.	Vyomakara Real Estate Private Limited	U70102MH2015PTC265413	Office No. 14B/102, B wing, Building No. 14, Kher Nagar, Bandra East, Mumbai – 400051.